

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,**  
**CHANDIGARH.**

**NOTICE**

It is hereby informed that one more opportunity is granted to the left out applicants to submit the requisite information (duly signed) as per proforma available on the official website of this Sessions Division i.e. **districts.ecourts.gov.in/chandigarh** and to complete the documentation if any, by 08.05.2019.

Fresh applications for empanellment are also invited till 08.05.2019. Fresh application in this regard are to be submitted till 08.05.2019 alongwith requisite information duly filed on the proforma available on the official website as mentioned above. No fresh application or requisite information submitted/supplied thereafter shall be considered.

Sd/-  
District & Sessions Judge-cum-Chairman,  
District Legal Services Authority,  
U.T., Chandigarh.



